

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 21<sup>st</sup> April 2025 as follows :

<b>Sr No</b>	<b>Date</b>	<b>Sr No</b>	<b>Date</b>
30	April 24, 2025	56 to 68	June 11, 2025
31	April 28, 2025	69 to 78	June 12, 2025
32 to 40	June 09, 2025	79 to 87	June 13, 2025
41	April 24, 2025	88	April 30, 2025
42	June 09, 2025	89	June 13, 2025
43	April 25, 2025	90 to 94	June 16, 2025
44 to 47	June 10, 2025	95	April 23, 2025
48	April 29, 2025	96 to 98	June 16, 2025
49 to 52	June 10, 2025	99 to 103	June 23, 2025
53 to 56	April 25, 2025	104 to 108	June 24, 2025
57 to 58	June 10, 2025	109 to 113	June 25, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 25<sup>th</sup> day of April, 2025.

By order,

sd/-

**(A. H. Laddhad)**  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-

**(H. M. Bhosale)**  
Registrar (Judl-I),  
High Court, A.S., Bombay.